

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 26/KB/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6th March 2018, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR NIRMALYA DASGUPTA, Ad-

MR SAUNAK MITRA, Ad-

MS. PRITHA BASU, Ad-

MR. SHWETAANIK NIGAM, Ad-

for Petitioners

Shri
6/3/18

CS ROHIT KASARI, PCS

CS RAHUL PARASRAMURIA, PCS

Respondents
(1 to 10)

Jinan
6/3/18

ORDER

Ld. Counsel on behalf of the petitioners and the respondent nos. 1 to 10 is present.

Both the parties are directed to file their written submissions.

For further consideration list it on 23/04/2018.

Interim order, if any, is extended till next date of hearing.

Sd

(Jinan K.R.)
Member (J)